

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Copies.

Report on :11-03-2024

Date : 11.03.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	23135/ 2024	11.03.2 024	ABLAPL - 466/20 24	PARTHA SARATHI DAS	C.O.		Order Dtd. 2024-03- 07		(Se at No- )
2	23136/ 2024	11.03.2 024	WP (C) - 5396/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
3	23137/ 2024	11.03.2 024	WP (C) - 5277/2 024	TAPAN KU. NAYAK	C.O.		Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
4	23138/ 2024	11.03.2 024	WP (C) - 5411/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
5	23139/ 2024	11.03.2 024	WP (C) - 5436/2 024	SANJAYA KU. SAHU	C.O.		Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
6	23140/ 2024	11.03.2 024	WP (C) - 5404/2 024	SANJAYA KU. SAHU	C.O.		Order Dtd. 2024-03- 07	WRIT BRANC H	(Se at No- )

								(DIVISION BENCH -1)	107)
7	23141/2024	11.03.2024	WP (C) - 198/2024	ASHUTOSH MOHANTY	C.O.		Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
8	23142/2024	11.03.2024	WP (C) - 5343/2024	YASHOBANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
9	23143/2024	11.03.2024	ABLAPL - 763/2024	D SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05		(Seat No-106)
10	23144/2024	11.03.2024	WP (C) - 5323/2024	P CH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
11	23145/2024	11.03.2024	WP (C) - 5265/2024	R CH ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
12	23146/2024	11.03.2024	ABLAPL - 802/2024	D SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	BAIL-2	(Seat No-11)
13	23147/2024	11.03.2024	WP (C) - 5251/2024	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
14	23148/2024	11.03.2024	ABLAPL - 761/2024	PK ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(Seat No-105)

15	23149/2024	11.03.2024	WP (C) - 3614/2024	B B MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
16	23150/2024	11.03.2024	WP (C) - 5345/2024	YASHOBANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
17	23151/2024	11.03.2024	WP (C) - 5302/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
18	23152/2024	11.03.2024	ABLAPL - 1817/2024	CR SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05		(Seat No-106)
19	23153/2024	11.03.2024	WP (C) - 5236/2024	S K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
20	23154/2024	11.03.2024	ABLAPL - 1826/2024	P BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05		(Seat No-105)
21	23155/2024	11.03.2024	WP (C) - 21904/2012	GAGAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Seat No-21)
22	23156/2024	11.03.2024	ABLAPL - 1862/2024	P BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05		(Seat No-21)
23	23157/2024	11.03.2024	WP (C) - 21904/2012	B K PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Seat No-21)
24	23158/2024	11.03.2024	WP (C) - 5424/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH	(Seat No-)

								(DIVISION BENCH -1)	107)
25	23159/2024	11.03.2024	WP (C) - 36926/2020	J K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
26	23160/2024	11.03.2024	WP (C) - 5412/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
27	23161/2024	11.03.2024	WP (C) - 2781/2021	A KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
28	23162/2024	11.03.2024	WP (C) - 9028/2021	M K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
29	23163/2024	11.03.2024	WP (C) - 5419/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
30	23164/2024	11.03.2024	WP (C) - 19889/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
31	23165/2024	11.03.2024	WP (C) - 19889/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)

32	23166/2024	11.03.2024	WP (C) - 5422/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
33	23167/2024	11.03.2024	WP (C) - 19888/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
34	23168/2024	11.03.2024	WP (C) - 19888/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
35	23169/2024	11.03.2024	WP (C) - 5405/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
36	23170/2024	11.03.2024	WP (C) - 19887/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
37	23171/2024	11.03.2024	WP (C) - 19887/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
38	23172/2024	11.03.2024	WP (C) - 5408/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
39	23173/2024	11.03.2024	WP (C) - 42727/2023	G JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-111)

								SION BENCH -2)	)
40	23174/ 2024	11.03.2 024	WP (C) - 20713/ 2018	M BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-8	(Se at No- 40)
41	23175/ 2024	11.03.2 024	RSA- 265/20 16	S K NANDA 1	C.O.	COURT NO. 1	Order Dtd. 2024-02- 29	SECON D APPEA L	(Se at No- 4)
42	23176/ 2024	11.03.2 024	WP (C) - 5400/2 024	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
43	23177/ 2024	11.03.2 024	CRLMC- 4673/2 023	RAKESH SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 07		(Se at No- 106 )
44	23178/ 2024	11.03.2 024	WP (C) - 5239/2 024	R.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
45	23179/ 2024	11.03.2 024	CRLMC- 3619/2 023	ACHYUTANAN DA PATTANAİK	C.O.	COURT NO. 11	Order Dtd. 2024-04- 04	CRIMI NAL MISC	(Se at No- 5)
46	23180/ 2024	11.03.2 024	BLAPL- 61/202 4	BISWARANJA N DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 4)
47	23181/ 2024	11.03.2 024	CRLMC- 2775/2 023	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 3)
48	23182/ 2024	11.03.2 024	CRLMC- 4445/2 023	B MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05- 02	CRIMI NAL MISC	(Se at No- 4)
49	23183/ 2024	11.03.2 024	CRLMC- 638/20 24	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-03- 06	CRIMI NAL MISC	(Se at No- 1)
50	23184/ 2024	11.03.2 024	CRLMC- 107/20	A MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-02- 06	CRIMI NAL	(Se at

			24			15		MISC	No-2)
51	23185/2024	11.03.2024	CRLMC-446/2024	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	CRIMINAL MISC	(Se at No-7)
52	23186/2024	11.03.2024	CRLMC-2702/2023	R K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	CRIMINAL MISC	(Se at No-3)
53	23187/2024	11.03.2024	WP (C) - 5453/2024	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
54	23188/2024	11.03.2024	CRLMC-4848/2023	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-03	CRIMINAL MISC	(Se at No-7)
55	23189/2024	11.03.2024	WP (C) - 5460/2024	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
56	23190/2024	11.03.2024	WP (C) - 5457/2024	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
57	23191/2024	11.03.2024	BLAPL-1218/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-07		(Se at No-107)
58	23192/2024	11.03.2024	BLAPL-1231/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-03-07		(Se at No-107)
59	23193/2024	11.03.2024	WP (C) - 5352/2024	K.C.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)

60	23194/2024	11.03.2024	WP (C) - 5352/2024	T.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
61	23195/2024	11.03.2024	WP (C) - 36419/2023	R CH ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-8)
62	23196/2024	11.03.2024	WP (C) - 36419/2023	R K MOHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-8)
63	23197/2024	11.03.2024	WP (C) - 2159/2014	BIKRAM BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-41)
64	23198/2024	11.03.2024	WP (C) - 5201/2024	T.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
65	23199/2024	11.03.2024	WP (C) - 2158/2014	BIKRAM BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-41)
66	23200/2024	11.03.2024	WP (C) - 37488/2023	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No-25)
67	23201/2024	11.03.2024	WP (C) - 5149/2024	T.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
68	23202/2024	11.03.2024	WP (C) - 5281/2024	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No-44)
69	23203/2024	11.03.2024	WP (C) - 5013/2024	J D MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
70	23204/2024	11.03.2024	FAO-41/2024	BABITA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	MISC. APPEAL	(Seat No-)



								SEC.	5)
71	23205/ 2024	11.03.2 024	ABLAPL - 1820/2 024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 05		(Se at No- 5)
72	23206/ 2024	11.03.2 024	FAO- 41/202 4	SATYABAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03- 05	MISC. APPEA L SEC.	(Se at No- 5)
73	23207/ 2024	11.03.2 024	ABLAPL - 1822/2 024	S. K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03- 05	BAIL- 1	(Se at No- 4)
74	23208/ 2024	11.03.2 024	WP (C) - 5173/2 024	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
75	23209/ 2024	11.03.2 024	ABLAPL - 1844/2 024	PRADEEPTA KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 05		(Se at No- 104 )
76	23210/ 2024	11.03.2 024	FAO- 361/20 23	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-05- 01	MISC. APPEA L SEC.	(Se at No- 9)
77	23211/ 2024	11.03.2 024	WP (C) - 5152/2 024	T.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
78	23212/ 2024	11.03.2 024	WP (C) - 35402/ 2023	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-03- 06	WRIT BRANC H-7	(Se at No- 5)
79	23213/ 2024	11.03.2 024	ABLAPL - 1825/2 024	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 05		(Se at No- 5)
80	23214/ 2024	11.03.2 024	BLAPL- 11730/ 2023	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 5)
81	23215/ 2024	11.03.2 024	WP (C) - 5145/2 024	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI	(Se at No- 104

								SION BENCH -1)	)
82	23216/ 2024	11.03.2 024	BLAPL- 14635/ 2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	BAIL- 2	(Se at No- 8)
83	23217/ 2024	11.03.2 024	CRLMP- 2445/2 022	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H-4	(Se at No- 19)
84	23218/ 2024	11.03.2 024	ABLAPL - 1827/2 024	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 05		(Se at No- 19)
85	23219/ 2024	11.03.2 024	BLAPL- 569/20 24	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 19)
86	23220/ 2024	11.03.2 024	CRLMP- 288/20 24	P N JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H-3	(Se at No- 14)
87	23221/ 2024	11.03.2 024	WP (C) - 41845/ 2023	P K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 24)
88	23223/ 2024	11.03.2 024	WP (C) - 41068/ 2023	DIBAKAR SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 35)
89	23224/ 2024	11.03.2 024	BLAPL- 700/20 24	N MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 35)
90	23225/ 2024	11.03.2 024	BLAPL- 812/20 24	BN SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 35)
91	23226/ 2024	11.03.2 024	TRP (C) - 41/202 4	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03- 28	M.J.C .	(Se at No- 6)
92	23228/ 2024	11.03.2 024	BLAPL- 884/20 24	SR PATTANAİK	C.O.	COURT NO. 11	Order Dtd. 2024-03- 07		(Se at No- 6)
93	23229/ 2024	11.03.2 024	BLAPL- 926/20 24	AK RANA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 07	BAIL- 2	(Se at No- 10)

94	23230/ 2024	11.03.2 024	BLAPL- 1214/2 024	SP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06		(Se at No- 10)
95	23231/ 2024	11.03.2 024	TRP(C) - 15/202 4	PINKY JENA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 07	M.J.C .	(Se at No- 6)
96	23232/ 2024	11.03.2 024	BLAPL- 10117/ 2023	M K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 1)
97	23233/ 2024	11.03.2 024	BLAPL- 10708/ 2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 4)
98	23234/ 2024	11.03.2 024	WP(C)- 40007/ 2023	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	WRIT BRANC H-3	(Se at No- 12)
99	23235/ 2024	11.03.2 024	WP(C)- 40007/ 2023	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	WRIT BRANC H-3	(Se at No- 12)
10 0	23236/ 2024	11.03.2 024	ABLAPL - 1640/2 024	C. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03- 07	BAIL- 1	(Se at No- 2)
10 1	23237/ 2024	11.03.2 024	WP(C)- 12161/ 2023	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 35)
10 2	23238/ 2024	11.03.2 024	WP(C)- 12161/ 2023	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 35)
10 3	23239/ 2024	11.03.2 024	WP(C)- 5077/2 024	SK DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	WRIT BRANC H-5	(Se at No- 22)
10 4	23240/ 2024	11.03.2 024	WP(C)- 5035/2 024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	WRIT BRANC H-5	(Se at No- 22)
10 5	23241/ 2024	11.03.2 024	WP(C)- 5033/2 024	PK PATNI	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06	WRIT BRANC H-5	(Se at No- 22)
10 6	23242/ 2024	11.03.2 024	ABLAPL - 1819/2	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08		(Se at No-

			024						22)
107	23243/2024	11.03.2024	WP (C) - 5008/2024	KC PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
108	23244/2024	11.03.2024	WP (C) - 4970/2024	PR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
109	23245/2024	11.03.2024	BLAPL-374/2024	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-03-07		(Seat No-38)
110	23246/2024	11.03.2024	WP (C) - 4967/2024	PR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
111	23247/2024	11.03.2024	WP (C) - 4917/2024	N ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
112	23248/2024	11.03.2024	WP (C) - 4907/2024	SK PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
113	23249/2024	11.03.2024	BLAPL-1222/2024	P. K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-07		(Seat No-38)
114	23250/2024	11.03.2024	WP (C) - 4817/2024	MR DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No-11)
115	23251/2024	11.03.2024	BLAPL-748/2024	ABINASH SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat No-3)
116	23252/2024	11.03.2024	WP (C) - 4813/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No-11)
117	23253/2024	11.03.2024	WP (C) - 4571/2024	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No-10)
118	23254/2024	11.03.2024	BLAPL-1224/2024	PRAMOD KUMAR JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-07		(Seat No-10)
119	23255/2024	11.03.2024	ABLAPL -	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(Seat

			1861/2024						No-10)
120	23256/2024	11.03.2024	ABLAPL - 1828/2024	ANIL SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL-1	(Seat No-4)
121	23257/2024	11.03.2024	ABLAPL - 1824/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(Seat No-4)
122	23258/2024	11.03.2024	WP (C) - 11278/2021	P.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH-6	(Seat No-24)
123	23259/2024	11.03.2024	ABLAPL - 1823/2024	ARTATRANA PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL-2	(Seat No-11)
124	23260/2024	11.03.2024	BLAPL-467/2024	P. K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Seat No-11)
125	23261/2024	11.03.2024	WP (C) - 5112/2024	B.C.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
126	23262/2024	11.03.2024	BLAPL-836/2024	J. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL-2	(Seat No-9)
127	23263/2024	11.03.2024	WP (C) - 5129/2024	R.C.MUDULI	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
128	23264/2024	11.03.2024	CONTC-1271/2024	MANAS PATI	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Seat No-36)
129	23265/2024	11.03.2024	WP (C) - 5117/2024	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
130	23266/2024	11.03.2024	WP (C) - 4623/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-43)
131	23267/2024	11.03.2024	WPC (OA) C) - 314/2017	TAPAN SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	OA Branch	(Seat No-1)
13	23268/	11.03.2	WP (C) -	M/S.SRIKAN	C.O.	COURT	Order Dtd. 2024-03-	WRIT	(Se

2	2024	024	2875/2018	TA KUMAR NATH		NO. 2	05	BRANCH-5	at No-32)
133	23269/2024	11.03.2024	WP (C) - 4807/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Se at No-11)
134	23270/2024	11.03.2024	WP (C) - 41524/2021	P L MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Se at No-6)
135	23271/2024	11.03.2024	ABLAPL - 266/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL-2	(Se at No-8)
136	23273/2024	11.03.2024	WP (C) - 4604/2024	PRATAP KU. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-8	(Se at No-43)
137	23274/2024	11.03.2024	BLAPL-474/2024	R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Se at No-43)
138	23275/2024	11.03.2024	WP (C) - 4916/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Se at No-38)
139	23276/2024	11.03.2024	BLAPL-1225/2024	RAKESH SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Se at No-2)
140	23277/2024	11.03.2024	WP (C) - 22175/2016	B K SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Se at No-18)
141	23278/2024	11.03.2024	BLAPL-1082/2024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	BAIL-2	(Se at No-12)
142	23279/2024	11.03.2024	WP (C) - 4978/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Se at No-38)
143	23280/2024	11.03.2024	WP (C) - 22175/2016	A DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Se at No-18)
144	23281/2024	11.03.2024	WP (C) - 14899/2022	S K ACHARYA	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Se at No-24)

14	23282/2024	11.03.2024	WPC (OA C) - 1694/2014	RK MAHABHOI	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	OA Branch	(Seat No-1)
14	23283/2024	11.03.2024	WPC (OA C) - 723/2019	P K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	OA Branch	(Seat No-1)
14	23284/2024	11.03.2024	WP (C) - 4986/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-38)
14	23285/2024	11.03.2024	WPC (OA C) - 1694/2014	HK MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	OA Branch	(Seat No-1)
14	23286/2024	11.03.2024	MATA-122/2023	R. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	FIRST APPEAL	(Seat No-4)
15	23287/2024	11.03.2024	WP (C) - 5050/2024	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
15	23288/2024	11.03.2024	WPC (OA) - 1580/2019	B SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-03-04	OA Branch	(Seat No-1)
15	23289/2024	11.03.2024	WP (C) - 4914/2024	M.R.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-38)
15	23290/2024	11.03.2024	WP (C) - 5014/2024	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
15	23291/2024	11.03.2024	MATA-430/2023	PRASANNA KUMAR PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	FIRST APPEAL	(Seat No-4)
15	23292/2024	11.03.2024	WPCRL-18/2024	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
15	23293/2024	11.03.2024	WP (C) - 4920/2024	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-38)

157	23294/2024	11.03.2024	WP (C) - 4713/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
158	23295/2024	11.03.2024	WP (C) - 4975/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
159	23296/2024	11.03.2024	CONTC-1094/2024	PK PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	CONTE MPT	(Seat No-1)
160	23297/2024	11.03.2024	WP (C) - 5211/2024	B. BARAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
161	23298/2024	11.03.2024	WP (C) - 4899/2024	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)
162	23299/2024	11.03.2024	WP (C) - 4892/2024	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-06		(Seat No-11)
163	23300/2024	11.03.2024	CONTC-1121/2024	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06		(Seat No-11)
164	23301/2024	11.03.2024	WP (C) - 5049/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
165	23302/2024	11.03.2024	CONTC-1227/2024	A PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-06		(Seat No-22)
166	23303/2024	11.03.2024	WP (C) - 5053/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
167	23304/2024	11.03.2024	FAO-429/2019	NANADA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No-2)
168	23305/2024	11.03.2024	WP (C) - 4957/2024	K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH	(Seat No-)



			017					H-7	No-10)
169	23306/2024	11.03.2024	WP(C)-10517/2022	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH-3	(Seat No-12)
170	23307/2024	11.03.2024	CONTC-1235/2024	AK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	CONTE MPT	(Seat No-8)
171	23308/2024	11.03.2024	WP(C)-5016/2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
172	23309/2024	11.03.2024	WP(C)-4845/2024	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)
173	23310/2024	11.03.2024	CONTC-1236/2024	AK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	CONTE MPT	(Seat No-8)
174	23311/2024	11.03.2024	WP(C)-5015/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
175	23312/2024	11.03.2024	CONTC-1222/2024	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-06		(Seat No-22)
176	23313/2024	11.03.2024	WP(C)-41644/2021	P L MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-23)
177	23314/2024	11.03.2024	WP(C)-4874/2024	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)
178	23315/2024	11.03.2024	WP(C)-4957/2017	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No-10)
179	23316/2024	11.03.2024	CONTC-1219/2024	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-06		(Seat No-10)
180	23317/2024	11.03.2024	WP(C)-5091/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
181	23318/	11.03.2024	WP(C)-	KALPATARU	C.O.	COURT	Order Dtd. 2024-03-	WRIT	(Se

1	2024	024	5092/2 024	PARIDA		NO. 1	06	BRANC H-5	at No- 22)
18 2	23319/ 2024	11.03.2 024	CONTC- 1244/2 024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06		(Se at No- 22)
18 3	23320/ 2024	11.03.2 024	WP (C) - 18023/ 2018	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03- 04	WRIT BRANC H-8	(Se at No- 43)
18 4	23321/ 2024	11.03.2 024	WP (C) - 4952/2 024	R. N. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03- 05	WRIT BRANC H-4	(Se at No- 38)
18 5	23322/ 2024	11.03.2 024	CONTC- 1237/2 024	AK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	CONTE MPT	(Se at No- 2)
18 6	23323/ 2024	11.03.2 024	WP (C) - 5027/2 024	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-5	(Se at No- 22)
18 7	23324/ 2024	11.03.2 024	WP (C) - 4955/2 024	R. N. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03- 05	WRIT BRANC H-4	(Se at No- 38)
18 8	23325/ 2024	11.03.2 024	CONTC- 1136/2 024	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06		(Se at No- 38)
18 9	23326/ 2024	11.03.2 024	WP (C) - 5183/2 024	S B BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
19 0	23327/ 2024	11.03.2 024	WP (C) - 19050/ 2022	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 05	WRIT BRANC H-4	(Se at No- 27)
19 1	23328/ 2024	11.03.2 024	CONTC- 1280/2 024	R MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06		(Se at No- 27)
19 2	23329/ 2024	11.03.2 024	WP (C) - 5179/2 024	S B BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
19 3	23330/ 2024	11.03.2 024	WP (C) - 4666/2 024	G. C. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03- 05	WRIT BRANC H-8	(Se at No- 43)

19 4	23331/ 2024	11.03.2 024	CONTC- 1291/2 024	HK MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06		(Se at No- 43)
19 5	23332/ 2024	11.03.2 024	WP (C) - 5176/2 024	S B BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
19 6	23333/ 2024	11.03.2 024	WP (C) - 17127/ 2020	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-3	(Se at No- 28)
19 7	23334/ 2024	11.03.2 024	CONTC- 1253/2 024	GC JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06		(Se at No- 28)
19 8	23335/ 2024	11.03.2 024	WP (C) - 5175/2 024	S B BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
19 9	23336/ 2024	11.03.2 024	CONTC- 1269/2 024	AK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06		(Se at No- 36)
20 0	23337/ 2024	11.03.2 024	WP (C) - 17127/ 2020	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-3	(Se at No- 28)
20 1	23338/ 2024	11.03.2 024	CONTC- 1268/2 024	AK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06		(Se at No- 28)
20 2	23339/ 2024	11.03.2 024	WP (C) - 6839/2 016	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
20 3	23340/ 2024	11.03.2 024	CRLREV - 141/20 22	Y DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03- 06	CRIMI NAL REVIS ION	(Se at No- 1)
20 4	23341/ 2024	11.03.2 024	CRLREV - 141/20 22	Y DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03- 06	CRIMI NAL REVIS ION	(Se at No- 1)
20 5	23342/ 2024	11.03.2 024	CRLREV - 141/20 22	Y DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03- 06	CRIMI NAL REVIS ION	(Se at No- 1)
20 6	23343/ 2024	11.03.2 024	CONTC- 1285/2 024	MR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03- 06		(Se at No-

									1)
207	23344/2024	11.03.2024	WP (C) - 5182/2024	S B BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
208	23345/2024	11.03.2024	CONTC-1286/2024	B MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-06		(Seat No-36)
209	23346/2024	11.03.2024	WP (C) - 5184/2024	S B BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
210	23347/2024	11.03.2024	WP (C) - 5017/2024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
211	23348/2024	11.03.2024	WP (C) - 10028/2020	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-42)
212	23349/2024	11.03.2024	WP (C) - 5090/2024	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
213	23350/2024	11.03.2024	BLAPL-12427/2023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	BAIL-2	(Seat No-7)
214	23351/2024	11.03.2024	WP (C) - 11975/2022	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-31)
215	23352/2024	11.03.2024	WP (C) - 11975/2022	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-31)
216	23353/2024	11.03.2024	WP (C) - 11975/2022	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-31)
217	23354/2024	11.03.2024	WP (C) - 28896/2019	DILIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-17)
218	23355/2024	11.03.2024	WP (C) - 28896/2019	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-17)
219	23356/2024	11.03.2024	BLAPL-12960/	SANJIB KUMAR	C.O.	COURT NO. 8	Order Dtd. 2023-12-22	BAIL-1	(Seat)

			2023	BHANJADEO					No-5)
22	23357/2024	11.03.2024	CRLLP-207/2007	UDAY KUMAR	C.O.	COURT NO. 8	Order Dtd. 2024-02-28	BAIL-1	(Seat No-4)
22	23358/2024	11.03.2024	WP (C) - 26465/2023	SANJAYA KU. SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-46)
22	23359/2024	11.03.2024	WP (C) - 348/2024	SANGRAM DAS	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	WRIT BRANCH-2	(Seat No-50)
22	23360/2024	11.03.2024	WP (C) - 7872/2013	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2024-03-07	WRIT BRANCH-2	(Seat No-6)
22	23361/2024	11.03.2024	WP (C) - 5089/2024	K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
22	23362/2024	11.03.2024	WP (C) - 5201/2023	BIJAY KU. SETHI	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	WRIT BRANCH-2	(Seat No-45)
22	23363/2024	11.03.2024	WP (C) - 5074/2024	A PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
22	23364/2024	11.03.2024	WP (C) - 5201/2023	D K NAIK	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	WRIT BRANCH-2	(Seat No-45)
22	23365/2024	11.03.2024	WP (C) - 4925/2024	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-38)
22	23366/2024	11.03.2024	WP (C) - 5073/2024	A PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
23	23367/2024	11.03.2024	WP (C) - 4870/2024	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)
23	23368/2024	11.03.2024	WP (C) - 5086/2024	K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
23	23370/	11.03.2	WP (C) -	BIJAYA	C.O.	COURT	Order Dtd. 2024-03-	WRIT	(Se

2	2024	024	5161/2 024	KUMAR BEHERA 1		NO. 8	06	BRANC H-6	at No- 36)
23 3	23371/ 2024	11.03.2 024	WP (C) - 5154/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 8	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
23 4	23372/ 2024	11.03.2 024	WP (C) - 5164/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 8	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
23 5	23373/ 2024	11.03.2 024	WP (C) - 5171/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 8	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
23 6	23374/ 2024	11.03.2 024	WP (C) - 2500/2 015	A K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03- 07	WRIT BRANC H-7	(Se at No- 48)
23 7	23375/ 2024	11.03.2 024	WP (C) - 5062/2 016	DEBARANJAN RAY	C.O.	COURT NO. 8	Order Dtd. 2024-03- 07	WRIT BRANC H-7	(Se at No- 18)
23 8	23376/ 2024	11.03.2 024	WP (C) - 21581/ 2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 8	Order Dtd. 2024-03- 07	WRIT BRANC H-7	(Se at No- 10)
23 9	23377/ 2024	11.03.2 024	WP (C) - 13357/ 2022	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04- 26	WRIT BRANC H-1	(Se at No- 2)
24 0	23378/ 2024	11.03.2 024	CRLA- 171/20 24	J R NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 10)
24 1	23379/ 2024	11.03.2 024	CRLMA- 233/20 18	S K BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-03- 07	BAIL- 1	(Se at No- 4)
24 2	23380/ 2024	11.03.2 024	BLAPL- 3832/2 023	R K ROUT	C.O.	COURT NO. 5		BAIL- 1	(Se at No- 5)
24 3	23381/ 2024	11.03.2 024	WP (C) - 4464/2 024	K C SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-03- 07	WRIT BRANC H-6	(Se at No- 25)
24 4	23385/ 2024	11.03.2 024	WP (C) - 4816/2 024	BISHNUPRIY A PANI	C.O.	COURT NO. 5	Order Dtd. 2024-03- 07	WRIT BRANC H-3	(Se at No- 11)

24	23386/2024	11.03.2024	WP (C) - 4881/2024	A K ROUL	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No-11)
24	23387/2024	11.03.2024	WP (C) - 4933/2024	SANGRAM DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
24	23389/2024	11.03.2024	WP (C) - 5150/2024	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
24	23391/2024	11.03.2024	WP (C) - 5148/2024	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
24	23392/2024	11.03.2024	WP (C) - 5128/2024	SK SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
25	23394/2024	11.03.2024	WP (C) - 5308/2024	SM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Seat No-29)
25	23395/2024	11.03.2024	WP (C) - 5311/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Seat No-29)
25	23397/2024	11.03.2024	WP (C) - 5314/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Seat No-29)
25	23398/2024	11.03.2024	WP (C) - 5315/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Seat No-29)
25	23399/2024	11.03.2024	WP (C) - 5316/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Seat No-29)
25	23401/2024	11.03.2024	WP (C) - 32516/2022	S BARDHAN	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-23)
25	23402/2024	11.03.2024	BLAPL-1223/2024	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	BAIL-1	(Seat No-2)
25	23403/2024	11.03.2024	WP (C) - 5142/2024	SK SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-)

									36)
258	23404/2024	11.03.2024	BLAPL-891/2024	J R NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	BAIL-1	(Se at No-3)
259	23406/2024	11.03.2024	WP (C) - 5146/2024	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANC H-6	(Se at No-36)
260	23407/2024	11.03.2024	WP (C) - 5131/2024	SK SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANC H-6	(Se at No-36)
261	23408/2024	11.03.2024	WP (C) - 4513/2024	B K MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	WRIT BRANC H-7	(Se at No-10)
262	23410/2024	11.03.2024	WP (C) - 4047/2024	B B MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-07-10	WRIT BRANC H-2	(Se at No-9)
263	23411/2024	11.03.2024	WP (C) - 1966/2024	DEBENDRA PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	WRIT BRANC H-2	(Se at No-6)
264	23412/2024	11.03.2024	CMP-171/2024	S MOHARANA	C.O.	COURT NO. 20	Judgement Dtd. 2024-03-07	WRIT BRANC H-7	(Se at No-15)
265	23413/2024	11.03.2024	CMP-16/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No-21)
266	23414/2024	11.03.2024	CMP-147/2024	T K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	WRIT BRANC H-7	(Se at No-15)
267	23415/2024	11.03.2024	CONTC-4064/2023	S.SUNANDINI	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	CONTE MPT	(Se at No-3)
268	23416/2024	11.03.2024	RPFAM-313/2023	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	FIRST APPEAL	(Se at No-5)
269	23417/2024	11.03.2024	WP (C) - 41510/2023	KARMA DAS	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	WRIT BRANC H-3	(Se at No-14)
270	23418/2024	11.03.2024	WP (C) - 24276/	S.C.MOHANTY	C.O.	COURT NO.	Judgement Dtd. 2024-02-01	WRIT BRANC	(Se at



			2023			20		H-4	No-46)
27	23419/2024	11.03.2024	WP(C)-4431/2021	R. B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-5	(Seat No-22)
27	23420/2024	11.03.2024	WP(C)-5320/2024	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Seat No-29)
27	23421/2024	11.03.2024	WP(C)-38898/2023	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-47)
27	23422/2024	11.03.2024	CONTC-381/2024	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-47)
27	23423/2024	11.03.2024	CONTC-1016/2024	ANIRUDHA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	CONTE MPT	(Seat No-8)
27	23424/2024	11.03.2024	CONTC-1443/2024	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-8)
27	23425/2024	11.03.2024	CONTC-7354/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTE MPT	(Seat No-6)
27	23426/2024	11.03.2024	CONTC-1071/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-6)
27	23427/2024	11.03.2024	BLAPL-13286/2023	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	BAIL-2	(Seat No-9)
28	23428/2024	11.03.2024	WP(C)-1524/2024	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-6	(Seat No-26)
28	23429/2024	11.03.2024	WP(C)-5071/2024	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Seat No-22)
28	23430/2024	11.03.2024	CRLREV-35/2022	MOTILAL MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-03-22	CRIMINAL REVISION	(Seat No-4)
28	23431/	11.03.2	CONTC-	H. K.	C.O.	COURT	Order Dtd. 2024-03-		(Se

3	2024	024	1086/2 024	PATRA		NO. 8	07		at No- 4)
28 4	23432/ 2024	11.03.2 024	WP (C) - 5306/2 024	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H-8	(Se at No- 29)
28 5	23433/ 2024	11.03.2 024	WP (C) - 4791/2 024	B. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 05	WRIT BRANC H-1	(Se at No- 1)
28 6	23434/ 2024	11.03.2 024	WP (C) - 33212/ 2022	BINOD KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 35)
28 7	23435/ 2024	11.03.2 024	WP (C) - 4869/2 024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 06	WRIT BRANC H-3	(Se at No- 11)
28 8	23436/ 2024	11.03.2 024	ABLAPL - 9326/2 022	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08- 26	BAIL- 1	(Se at No- 2)
28 9	23437/ 2024	11.03.2 024	ABLAPL - 10514/ 2023	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 07	BAIL- 2	(Se at No- 7)
29 0	23438/ 2024	11.03.2 024	CRLMC- 526/20 22	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 6)
29 1	23439/ 2024	11.03.2 024	CRLMC- 3739/2 022	K. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 3)
29 2	23440/ 2024	11.03.2 024	CRLMC- 2331/2 016	ASHOK KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 4)
29 3	23441/ 2024	11.03.2 024	CRLMC- 2253/2 021	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03- 14	CRIMI NAL MISC	(Se at No- 6)
29 4	23442/ 2024	11.03.2 024	CRLMC- 2866/2 022	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04- 05	CRIMI NAL MISC	(Se at No- 5)
29 5	23443/ 2024	11.03.2 024	CRLMC- 1445/2 022	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 3)

29	23444/2024	11.03.2024	ABLAPL - 15269/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-2	(Se at No-7)
29	23445/2024	11.03.2024	ABLAPL - 14020/2023	GAGAN BIHARI SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-11-30	BAIL-2	(Se at No-7)
29	23446/2024	11.03.2024	BLAPL-11108/2023	K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-1	(Se at No-2)
29	23447/2024	11.03.2024	BLAPL-11105/2023	K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-1	(Se at No-2)
30	23448/2024	11.03.2024	BLAPL-3486/2023	DEBENDRA SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-1	(Se at No-1)
30	23449/2024	11.03.2024	ABLAPL - 10987/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-2	(Se at No-9)
30	23450/2024	11.03.2024	ABLAPL - 8626/2021	NIRANJAN MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	BAIL-2	(Se at No-7)
30	23451/2024	11.03.2024	BLAPL-14169/2023	MITHUN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-1	(Se at No-5)
30	23452/2024	11.03.2024	RSA-114/2016	SUBAS SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	SECON D APPEAL	(Se at No-5)
30	23453/2024	11.03.2024	WPC (OA C) - 3828/2015	L. N. RAYATSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	OA Branch	(Se at No-1)
30	23454/2024	11.03.2024	WP (C) - 7156/2023	B. C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANCH-6	(Se at No-16)
30	23455/2024	11.03.2024	WP (C) - 26258/2023	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Se at No-4)
30	23456/2024	11.03.2024	WP (C) - 37201/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Se at No-)

									27)
309	23457/2024	11.03.2024	WP (C) - 13599/2018	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-2	(Seat No-34)
310	23458/2024	11.03.2024	WP (C) - 38017/2021	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-8	(Seat No-43)
311	23459/2024	11.03.2024	WP (C) - 36614/2021	S. B. UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
312	23460/2024	11.03.2024	WP (C) - 36614/2021	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
313	23461/2024	11.03.2024	WP (C) - 36614/2021	N. C. SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
314	23462/2024	11.03.2024	WP (C) - 36616/2021	N. C. SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
315	23463/2024	11.03.2024	WP (C) - 36616/2021	N. C. SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
316	23464/2024	11.03.2024	WP (C) - 36616/2021	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
317	23465/2024	11.03.2024	WP (C) - 36616/2021	S. B. UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
318	23466/2024	11.03.2024	WP (C) - 28186/2023	S. B. UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-54)
319	23467/2024	11.03.2024	WP (C) - 28186/2023	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-54)
320	23468/2024	11.03.2024	WP (C) - 4167/2014	S P SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)

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32 1	23469/ 2024	11.03.2 024	WP(C)- 9362/2 005	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118 )	
32 2	23470/ 2024	11.03.2 024	WP(C)- 3812/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-8	(Se at No- 42)	
32 3	23471/ 2024	11.03.2 024	WP(C)- 1156/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-2	(Se at No- 34)	
32 4	23472/ 2024	11.03.2 024	WP(C)- 5136/2 024	PRAKASH KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H-6	(Se at No- 36)	
32 5	23473/ 2024	11.03.2 024	WP(C)- 3806/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-8	(Se at No- 42)	
32 6	23474/ 2024	11.03.2 024	WP(C)- 5137/2 024	PRAKASH KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H-6	(Se at No- 36)	
32 7	23475/ 2024	11.03.2 024	WP(C)- 3805/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-8	(Se at No- 42)	
32 8	23476/ 2024	11.03.2 024	WP(C)- 5140/2 024	PRKASH KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H-6	(Se at No- 36)	
32 9	23477/ 2024	11.03.2 024	WA- 2913/2 023	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT APPEA L	(Se at No- 3)	
33 0	23478/ 2024	11.03.2 024	CONTC- 1072/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 3)	
33 1	23479/ 2024	11.03.2 024	CONTC- 1281/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 3)	
33 2	23480/ 2024	11.03.2 024	CONTC- 1301/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 3)	

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33 3	23481/ 2024	11.03.2 024	CONTC- 1335/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 3)
33 4	23482/ 2024	11.03.2 024	CONTC- 1350/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 3)
33 5	23483/ 2024	11.03.2 024	WP(C)- 22480/ 2013	M/S.CHITTA RANJAN PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRANC H-8	(Se at No- 43)
33 6	23484/ 2024	11.03.2 024	WA- 1179/2 023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 05	WRIT APPEA L	(Se at No- 1)
33 7	23485/ 2024	11.03.2 024	RVWPET - 495/20 23	D.D. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 01	CIVIL REVIS ION	(Se at No- 1)
33 8	23486/ 2024	11.03.2 024	WP(C)- 30312/ 2020	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
33 9	23487/ 2024	11.03.2 024	WA- 3119/2 023	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT APPEA L	(Se at No- 4)
34 0	23488/ 2024	11.03.2 024	WA- 269/20 24	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 06	WRIT APPEA L	(Se at No- 1)
34 1	23489/ 2024	11.03.2 024	WP(C)- 30312/ 2020	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
34 2	23490/ 2024	11.03.2 024	WP(C)- 30312/ 2020	G. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
34 3	23491/ 2024	11.03.2 024	WP(C)- 35140/ 2020	BIBHU PRASAD DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRANC	(Se at

			2021			OLD		H (DIVISION BENCH -1)	No- 106 )
34 4	23492/ 2024	11.03.2 024	CONTC- 380/20 24	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 106 )
34 5	23493/ 2024	11.03.2 024	WP (C) - 35140/ 2021	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
34 6	23494/ 2024	11.03.2 024	CONTC- 10481/ 2023	A NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	CONTE MPT	(Se at No- 2)
34 7	23495/ 2024	11.03.2 024	WP (C) - 35140/ 2021	G. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
34 8	23496/ 2024	11.03.2 024	WP (C) - 4731/2 024	RITA SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H-1	(Se at No- 1)
34 9	23497/ 2024	11.03.2 024	CONTC- 4725/2 023	M/S. ACHYUTANAN DA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 19	CONTE MPT	(Se at No- 3)
35 0	23498/ 2024	11.03.2 024	WP (C) - 4823/2 024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H-3	(Se at No- 11)
35 1	23499/ 2024	11.03.2 024	WP (C) - 35140/ 2021	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12- 22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
35 2	23500/ 2024	11.03.2 024	CONTC- 1403/2 024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 106 )

353	23501/2024	11.03.2024	WP (C) - 35140/2021	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
354	23502/2024	11.03.2024	WP (C) - 4107/2024	BK SETHY	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	WRIT BRANCH-3	(Seat No-13)
355	23503/2024	11.03.2024	CMP-146/2024	PK SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-7	(Seat No-15)
356	23504/2024	11.03.2024	CMP-1596/2023	RK SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	WRIT BRANCH-4	(Seat No-19)
357	23505/2024	11.03.2024	WP (C) - 36806/2023	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-24)
358	23506/2024	11.03.2024	WP (C) - 9512/2018	PRAMOD KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
359	23507/2024	11.03.2024	CMP-1273/2023	SK ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH-1	(Seat No-49)
360	23508/2024	11.03.2024	WP (C) - 23521/2013	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
361	23509/2024	11.03.2024	CMP-166/2024	AK SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH-7	(Seat No-15)
362	23510/2024	11.03.2024	CMP-1672/2015	PK BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH-4	(Seat No-46)
363	23511/2024	11.03.2024	ARBA-36/2019	B.R. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	M.J.C .	(Seat No-



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364	23512/2024	11.03.2024	WP (C) - 5162/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
365	23513/2024	11.03.2024	ARBA-36/2019	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	M.J.C.	(Seat No-1)
366	23514/2024	11.03.2024	CONTC-1393/2024	A PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-07		(Seat No-1)
367	23515/2024	11.03.2024	WP (C) - 5088/2024	P.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
368	23516/2024	11.03.2024	WP (C) - 4745/2024	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-1)
369	23517/2024	11.03.2024	CONTC-1316/2024	SK ACHRYA	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	CONTE MPT	(Seat No-8)
370	23518/2024	11.03.2024	WP (C) - 4880/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No-11)
371	23519/2024	11.03.2024	CONTC-1099/2024	MM DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-07		(Seat No-11)
372	23520/2024	11.03.2024	WP (C) - 5084/2024	P.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
373	23521/2024	11.03.2024	CONTC-1294/2024	NK ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-07		(Seat No-22)
374	23522/2024	11.03.2024	WP (C) - 4884/2024	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No-11)
375	23523/2024	11.03.2024	CONTC-382/2024	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-07		(Seat No-11)
376	23524/2024	11.03.2024	WP (C) - 35362/	N. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH	(Seat No-)

			2023					H-6	No-16)
377	23525/2024	11.03.2024	CRLMP-293/2024	P PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	WRIT BRANCH-3	(Seat No-14)
378	23526/2024	11.03.2024	WP (C) - 1611/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-5)
379	23527/2024	11.03.2024	CRLMP-910/2023	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-6	(Seat No-16)
380	23528/2024	11.03.2024	WP (C) - 38750/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
381	23529/2024	11.03.2024	WP (C) - 38752/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-38)
382	23530/2024	11.03.2024	BLAPL-7440/2023	PC BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-03-07		(Seat No-38)
383	23531/2024	11.03.2024	WP (C) - 5467/2024	GAYADHAR SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-03-07	WRIT BRANCH-1	(Seat No-2)
384	23532/2024	11.03.2024	BLAPL-261/2024	PK DASH	C.O.	COURT NO. 17	Order Dtd. 2024-03-07		(Seat No-2)
385	23533/2024	11.03.2024	WP (C) - 5665/2022	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANCH-6	(Seat No-16)
386	23534/2024	11.03.2024	BLAPL-233/2024	PK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-16)
387	23535/2024	11.03.2024	WP (C) - 5289/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-7	(Seat No-44)
388	23536/2024	11.03.2024	BLAPL-232/2024	PK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-44)
38	23537/	11.03.2	BLAPL-	PK DASH	C.O.	COURT	Order Dtd. 2024-03-	BAIL-	(Se

9	2024	024	225/2024			NO. 2 OLD	07	2	at No-12)
390	23538/2024	11.03.2024	WP(C)-4932/2024	S.K. PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se at No-38)
391	23539/2024	11.03.2024	BLAPL-222/2024	PK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	BAIL-2	(Se at No-12)
392	23540/2024	11.03.2024	BLAPL-794/2024	NC SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Se at No-12)
393	23542/2024	11.03.2024	BLAPL-1168/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Se at No-12)
394	23543/2024	11.03.2024	ABLAPL-347/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-2	(Se at No-12)
395	23544/2024	11.03.2024	BLAPL-1150/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-06		(Se at No-12)
396	23545/2024	11.03.2024	ABLAPL-1322/2024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-07		(Se at No-12)
397	23546/2024	11.03.2024	BLAPL-951/2024	PK DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-2	(Se at No-12)
398	23547/2024	11.03.2024	CRP-25/2023	P.C. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21		(Se at No-12)
399	23548/2024	11.03.2024	BLAPL-774/2024	NC SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Se at No-12)
400	23549/2024	11.03.2024	WP(C)-4827/2024	M. PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Se at No-11)
401	23551/2024	11.03.2024	BLAPL-776/2024	NC SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Se at No-11)

40 2	23552/ 2024	11.03.2 024	WP (C) - 5226/2 024	P.K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
40 3	23553/ 2024	11.03.2 024	WP (C) - 35737/ 2021	R.K.DEHURY	C.O.	COURT NO. 2 OLD		WRIT BRANC H-6	(Se at No- 35)
40 4	23554/ 2024	11.03.2 024	BLAPL- 772/20 24	N C SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07		(Se at No- 35)
40 5	23555/ 2024	11.03.2 024	WP (C) - 35746/ 2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 01	WRIT BRANC H-3	(Se at No- 33)
40 6	23557/ 2024	11.03.2 024	CRLMC- 599/20 24	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 5)
40 7	23558/ 2024	11.03.2 024	WP (C) - 5369/2 024	R.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
40 8	23559/ 2024	11.03.2 024	ABLAPL - 15256/ 2023	L RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 06	BAIL- 2	(Se at No- 7)
40 9	23560/ 2024	11.03.2 024	WP (C) - 15179/ 2019	R.C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )
41 0	23561/ 2024	11.03.2 024	ABLAPL - 15464/ 2023	PRIYA RANJAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 06	BAIL- 2	(Se at No- 8)
41 1	23562/ 2024	11.03.2 024	WP (C) - 20942/ 2020	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )

41	23563/2024	11.03.2024	ABLAPL - 14961/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	BAIL-2	(Se at No-12)
41	23564/2024	11.03.2024	WP (C) - 20145/2022	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-115)
41	23565/2024	11.03.2024	ABLAPL - 14453/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	BAIL-2	(Se at No-9)
41	23566/2024	11.03.2024	WP (C) - 37880/2023	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
41	23567/2024	11.03.2024	ABLAPL - 14453/2023	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-06	BAIL-2	(Se at No-9)
41	23568/2024	11.03.2024	WP (C) - 38536/2023	B.K. PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
41	23569/2024	11.03.2024	WP (C) - 3596/2024	B.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-109)
41	23570/2024	11.03.2024	CMP-21/2024	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-6	(Se at No-54)
42	23571/2024	11.03.2024	WP (C) - 32512/2023	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-123)
42	23572/2024	11.03.2024	CMP-21/2024	P K PATRI	C.O.	COURT NO. 3	Order Dtd. 2024-03-04	WRIT BRANCH	(Se at

			4			OLD		H-6	No-54)
42	23573/2024	11.03.2024	WP(C)-32512/2023	M.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
42	23574/2024	11.03.2024	WP(C)-3892/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-26	WRIT BRANCH H-8	(Seat No-42)
42	23575/2024	11.03.2024	WP(C)-17457/2023	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-06-22	WRIT BRANCH H-6	(Seat No-25)
42	23576/2024	11.03.2024	CMP-1576/2023	RABINARAYAN KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH H-4	(Seat No-19)
42	23577/2024	11.03.2024	WP(C)-5106/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH H-6	(Seat No-36)
42	23578/2024	11.03.2024	ABLAPL - 12956/2023	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	BAIL-1	(Seat No-2)
42	23579/2024	11.03.2024	ABLAPL - 9674/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	BAIL-2	(Seat No-8)
42	23580/2024	11.03.2024	CRLMP-760/2023	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH H-5	(Seat No-21)
43	23581/2024	11.03.2024	BLAPL-1160/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(Seat No-21)
43	23585/2024	11.03.2024	ABLAPL - 1879/2024	AK NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat No-3)
43	23587/2024	11.03.2024	ABLAPL - 1879/2024	MN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat No-3)
43	23588/2024	11.03.2024	ABLAPL -	M DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Seat)

			1868/2024						No-4)
434	23590/2024	11.03.2024	ABLAPL - 1867/2024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Se at No-4)
435	23591/2024	11.03.2024	ABLAPL - 1864/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Se at No-4)
436	23592/2024	11.03.2024	ABLAPL - 1882/2024	DK NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Se at No-4)
437	23595/2024	11.03.2024	ABLAPL - 1887/2024	BN MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Se at No-4)
438	23596/2024	11.03.2024	ABLAPL - 1886/2024	P JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-2	(Se at No-10)
439	23603/2024	11.03.2024	WP (C) - 5469/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	WRIT BRANCH-1	(Se at No-2)
440	23604/2024	11.03.2024	WP (C) - 5470/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	WRIT BRANCH-1	(Se at No-2)
441	23607/2024	11.03.2024	MACA-53/2023	P.R. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	MISC. APPEAL SEC.	(Se at No-7)
442	23608/2024	11.03.2024	ABLAPL - 1910/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Se at No-7)
443	23610/2024	11.03.2024	MACA-531/2023	D.C. DEY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Se at No-1)
444	23611/2024	11.03.2024	ABLAPL - 1911/2024	RK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-06		(Se at No-1)
445	23612/2024	11.03.2024	MACA-575/2023	P.R. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	MISC. APPEAL SEC.	(Se at No-1)
44	23614/	11.03.2	ABLAPL	RK BARIK	C.O.	COURT	Order Dtd. 2024-03-		(Se

6	2024	024	- 1913/2 024			NO. 2	06		at No- 1)
44 7	23615/ 2024	11.03.2 024	ABLAPL - 1891/2 024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 4)
44 8	23617/ 2024	11.03.2 024	ABLAPL - 1889/2 024	J SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 4)
44 9	23619/ 2024	11.03.2 024	MACA- 42/202 1	K.C. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	MISC. APPEA L SEC.	(Se at No- 7)
45 0	23620/ 2024	11.03.2 024	MACA- 42/202 1	J. DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	MISC. APPEA L SEC.	(Se at No- 7)
45 1	23621/ 2024	11.03.2 024	MACA- 755/20 22	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	MISC. APPEA L SEC.	(Se at No- 4)
45 2	23622/ 2024	11.03.2 024	MACA- 755/20 22	KSHIEITH	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	MISC. APPEA L SEC.	(Se at No- 4)
45 3	23623/ 2024	11.03.2 024	CONTC- 8528/2 023	S.K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	CONTE MPT	(Se at No- 9)
45 4	23624/ 2024	11.03.2 024	WP (C) - 25539/ 2023	S.K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H-2	(Se at No- 7)
45 5	23625/ 2024	11.03.2 024	WP (C) - 25538/ 2023	S.K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H-2	(Se at No- 7)
45 6	23626/ 2024	11.03.2 024	WP (C) - 26513/ 2023	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 07	WRIT BRANC H-5	(Se at No- 21)
45 7	23627/ 2024	11.03.2 024	WP (C) - 5379/2 024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 07	WRIT BRANC H-8	(Se at No- 29)
45 8	23628/ 2024	11.03.2 024	WP (C) - 5326/2 024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 07	WRIT BRANC H-8	(Se at No- 29)



459	23629/2024	11.03.2024	WP (C) - 5384/2024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Serial No-29)
460	23630/2024	11.03.2024	WP (C) - 5387/2024	S.C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	WRIT BRANCH-8	(Serial No-29)
461	23632/2024	11.03.2024	ABLAPL - 13483/2023	R.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-1	(Serial No-5)
462	23633/2024	11.03.2024	WP (C) - 5081/2024	R. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Serial No-22)
463	23634/2024	11.03.2024	ABLAPL - 1286/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	BAIL-1	(Serial No-4)
464	23635/2024	11.03.2024	WP (C) - 4965/2024	P.R. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	WRIT BRANCH-4	(Serial No-38)
465	23636/2024	11.03.2024	WP (C) - 5108/2024	P. BASTIA	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	WRIT BRANCH-6	(Serial No-36)
466	23637/2024	11.03.2024	WP (C) - 5107/2024	BASUDEV BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	WRIT BRANCH-6	(Serial No-36)
467	23638/2024	11.03.2024	ABLAPL - 1909/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL-1	(Serial No-4)
468	23639/2024	11.03.2024	WP (C) - 3307/2024	J.P. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Serial No-8)
469	23640/2024	11.03.2024	WP (C) - 5202/2024	L.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-03-07	WRIT BRANCH-7	(Serial No-44)
470	23641/2024	11.03.2024	FAO-280/2013	B.K. PARDHI	C.O.	COURT NO. 16	Order Dtd. 2024-03-07	MISC. APPEAL SEC.	(Serial No-2)
471	23642/2024	11.03.2024	FAO-545/2023	B.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	MISC. APPEAL	(Serial No-

								SEC.	2)
47 2	23643/ 2024	11.03.2 024	CONTC- 560/20 23	NIRANJAN SINGH (1), A.C SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 07	CONTE MPT	(Se at No- 6)
47 3	23644/ 2024	11.03.2 024	WP (C) - 36713/ 2023	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 07	WRIT BRANC H-5	(Se at No- 21)
47 4	23645/ 2024	11.03.2 024	WP (C) - 5450/2 024	K.C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 07	WRIT BRANC H-1	(Se at No- 2)
47 5	23646/ 2024	11.03.2 024	ABLAPL - 1894/2 024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 4)
47 6	23647/ 2024	11.03.2 024	ABLAPL - 1908/2 024	C RANA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 4)
47 7	23648/ 2024	11.03.2 024	WP (C) - 5101/2 024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H-6	(Se at No- 36)
47 8	23649/ 2024	11.03.2 024	WP (C) - 532/20 24	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04- 03	WRIT BRANC H-4	(Se at No- 52)
47 9	23650/ 2024	11.03.2 024	ABLAPL - 1904/2 024	PK JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03- 06		(Se at No- 52)
48 0	23651/ 2024	11.03.2 024	ABLAPL - 1903/2 024	SK LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-03- 06		(Se at No- 52)
48 1	23652/ 2024	11.03.2 024	WP (C) - 6384/2 015	S. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-04- 03	WRIT BRANC H-7	(Se at No- 18)
48 2	23653/ 2024	11.03.2 024	WP (C) - 3641/2 015	S. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-04- 03	WRIT BRANC H-7	(Se at No- 15)
48 3	23654/ 2024	11.03.2 024	ABLAPL - 1893/2 024	BN MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03- 06		(Se at No- 15)
48 4	23655/ 2024	11.03.2 024	ABLAPL -	PK PANI	C.O.	COURT NO.	Order Dtd. 2024-03- 06		(Se at

			1896/2 024			10			No- 15)
48 5	23656/ 2024	11.03.2 024	CONTC- 1256/2 024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03- 07		(Se at No- 15)
48 6	23657/ 2024	11.03.2 024	CRLA- 1228/2 023	M.D. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03- 07	CRIMI NAL APPEA L	(Se at No- 9)
48 7	23658/ 2024	11.03.2 024	CONTC- 1034/2 024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 26		(Se at No- 9)
48 8	23659/ 2024	11.03.2 024	CONTC- 1337/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 26	CONTE MPT	(Se at No- 1)
48 9	23660/ 2024	11.03.2 024	CONTC- 1274/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 26		(Se at No- 1)
49 0	23661/ 2024	11.03.2 024	ABLAPL - 1912/2 024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 06		(Se at No- 1)
49 1	23662/ 2024	11.03.2 024	ABLAPL - 1875/2 024	SK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 1)
49 2	23663/ 2024	11.03.2 024	CRLMC- 2660/2 023	N. MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	CRIMI NAL MISC	(Se at No- 6)
49 3	23664/ 2024	11.03.2 024	CRLMC- 2660/2 023	P.K. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	CRIMI NAL MISC	(Se at No- 6)
49 4	23665/ 2024	11.03.2 024	ABLAPL - 1958/2 024	P BEURA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 07		(Se at No- 6)
49 5	23666/ 2024	11.03.2 024	ABLAPL - 1863/2 024	GR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 6)
49 6	23667/ 2024	11.03.2 024	ABLAPL - 1796/2 024	S CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 04		(Se at No- 6)
49	23668/ 2024	11.03.2	ABLAPL	TK MISHRA	C.O.	COURT	Order Dtd. 2024-03-		(Se

7	2024	024	- 1897/2 024			NO. 2	06		at No- 6)
49 8	23669/ 2024	11.03.2 024	ABLAPL - 1901/2 024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	BAIL- 2	(Se at No- 10)
49 9	23670/ 2024	11.03.2 024	ABLAPL - 1883/2 024	BN SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 10)
50 0	23671/ 2024	11.03.2 024	ABLAPL - 1906/2 024	RR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 4)
50 1	23672/ 2024	11.03.2 024	WP (C) - 22317/ 2023	J.PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
50 2	23673/ 2024	11.03.2 024	ABLAPL - 1876/2 024	B MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 114 )
50 3	23674/ 2024	11.03.2 024	WP (C) - 91/202 2	B.MOHAPATR A	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )
50 4	23675/ 2024	11.03.2 024	ABLAPL - 1892/2 024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 116 )
50 5	23676/ 2024	11.03.2 024	ABLAPL - 1871/2 024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 116 )
50 6	23677/ 2024	11.03.2 024	ABLAPL - 1872/2 024	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 06		(Se at No- 116 )
50 7	23678/ 2024	11.03.2 024	WP (C) - 5096/2 024	A.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-5	(Se at No-

									22)
508	23679/2024	11.03.2024	WP (C) - 1337/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-19)
509	23680/2024	11.03.2024	ABLAPL - 1951/2024	MANOJ KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	BAIL-2	(Seat No-8)
510	23681/2024	11.03.2024	WP (C) - 1353/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-19)
511	23682/2024	11.03.2024	ABLAPL - 1967/2024	D K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No-19)
512	23683/2024	11.03.2024	ABLAPL - 1928/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-07		(Seat No-19)
513	23684/2024	11.03.2024	ABLAPL - 1888/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Seat No-19)
514	23685/2024	11.03.2024	CRLMC-3566/2016	D. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-5)
515	23686/2024	11.03.2024	BLAPL-785/2024	APARESH BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07		(Seat No-5)
516	23687/2024	11.03.2024	ABLAPL - 32/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	BAIL-2	(Seat No-8)
517	23688/2024	11.03.2024	ABLAPL - 1848/2024	ASUTOSH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	BAIL-1	(Seat No-4)
518	23689/2024	11.03.2024	CRLMC-3157/2018	D. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-1)
519	23690/2024	11.03.2024	CRLMC-1630/2018	A.K. KAR	C.O.	COURT NO. 24	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No-6)
520	23691/2024	11.03.2024	ABLAPL -	BIJAY KUMAR	C.O.	COURT NO.	Order Dtd. 2024-03-06		(Seat

			1895/2 024	BEHRA		24			No-6)
52 1	23692/ 2024	11.03.2 024	WP (C) - 5652/2 024	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-06- 25	WRIT BRANC H-3	(Se at No- 12)
52 2	23693/ 2024	11.03.2 024	WP (C) - 5652/2 024	R.K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-06- 25	WRIT BRANC H-3	(Se at No- 12)
52 3	23694/ 2024	11.03.2 024	WP (C) - 1674/2 024	BK PALAI	C.O.	COURT NO. 23	Order Dtd. 2024-03- 06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
52 4	23695/ 2024	11.03.2 024	WP (C) - 4872/2 024	MR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 05	WRIT BRANC H-3	(Se at No- 11)
52 5	23696/ 2024	11.03.2 024	WP (C) - 9889/2 014	HK MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-8	(Se at No- 29)
52 6	23697/ 2024	11.03.2 024	WP (C) - 9887/2 014	HK MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 06	WRIT BRANC H-8	(Se at No- 29)
52 7	23698/ 2024	11.03.2 024	BLAPL- 1994/2 024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03- 11		(Se at No- 29)
52 8	23382/ 2024	11.03.2 024	ABLAPL - 1851/2 024	SURYAKANTA DASMOHAPAT RA	GENE RAL		Order Dtd. 2024-03- 05		(Se at No- 29)
52 9	23383/ 2024	11.03.2 024	BLAPL- 1086/2 023	SARBESWAR SAHOO	GENE RAL		Order Dtd. 2023-05- 04	BAIL- 2	(Se at No- 7)
53 0	23384/ 2024	11.03.2 024	ABLAPL - 8051/2 016	SARBESWAR SAHOO	GENE RAL		Order Dtd. 2016-05- 20		(Se at No- 7)
53 1	23388/ 2024	11.03.2 024	ABLAPL - 1057/2 024	GOPAL PRASAD LAL	GENE RAL		Order Dtd. 2024-03- 04		(Se at No- 7)
53 2	23390/ 2024	11.03.2 024	ABLAPL -	PREETAM MISHRA	GENE RAL		Order Dtd. 2024-02- 26		(Se at

			1174/2024						No-7)
533	23393/2024	11.03.2024	BLAPL-10915/2023	P. SAHU	GENERAL		Order Dtd. 2024-03-06	BAIL-1	(Seat No-3)
534	23396/2024	11.03.2024	ABLAPL-8828/2023	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-02-29	BAIL-2	(Seat No-10)
535	23400/2024	11.03.2024	CRLMC-418/2024	BISWA RANJAN NAYAK	GENERAL		Order Dtd. 2024-03-11	CRIMINAL MISC	(Seat No-7)
536	23405/2024	11.03.2024	BLAPL-455/2024	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2024-03-06		(Seat No-7)
537	23409/2024	11.03.2024	ABLAPL-1312/2024	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2024-03-05		(Seat No-7)
538	23222/2024	11.03.2024	BLAPL-681/2024	D SAHOO	GENERAL		Order Dtd. 2024-03-07		(Seat No-7)
539	23227/2024	11.03.2024	FAO-497/2019	S. K. NAYAK	GENERAL		Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No-2)
540	23272/2024	11.03.2024	BLAPL-11070/2023	B K DALEI	GENERAL		Order Dtd. 2024-02-21	BAIL-2	(Seat No-8)
541	23369/2024	11.03.2024	WP (C) - 40850/2023	M/S.ABHISEK UPADHYAY	GENERAL		Order Dtd. 2024-03-07	WRIT BRANCH-3	(Seat No-33)
542	23541/2024	11.03.2024	OJC-15185/2001	S DAS	GENERAL		Order Dtd. 2001-01-01		(Seat No-33)
543	23550/2024	11.03.2024	WP (C) - 40938/2023	G C BARIK	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-5	(Seat No-32)
544	23556/2024	11.03.2024	MATA-339/2023	S MISHRA	GENERAL		Order Dtd. 2024-02-13 Petition, Annexure, Final Order,	FIRST APPEAL	(Seat No-4)
54	23582/	11.03.2	WP (C) -	S K	GENE		Order Dtd. 2024-01-	WRIT	(Se

5	2024	024	43094/2023	SUNDARA	RAL		24	BRANCH-3	at No-28)
546	23583/2024	11.03.2024	WP (C) - 4133/2024	B K SAHOO	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH-3	(Seat No-13)
547	23584/2024	11.03.2024	WP (C) - 1406/2024	R K BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
548	23586/2024	11.03.2024	WP (C) - 24/2017	R K MOHAPATRA	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No-8)
549	23589/2024	11.03.2024	WP (C) - 14848/2014	P K DAS	GENERAL		Order Dtd. 2021-08-24	WRIT BRANCH-7	(Seat No-18)
550	23593/2024	11.03.2024	WP (C) - 12909/2005	H SUNDARA	GENERAL				(Seat No-18)
551	23594/2024	11.03.2024	WP (C) - 8962/2016	P K SWAIN	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-2	(Seat No-7)
552	23597/2024	11.03.2024	WP (C) - 4854/2023	A K PANDA	GENERAL		PetitionAnnexure, Counter,	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
553	23598/2024	11.03.2024	WP (C) - 4854/2023	A K PANDA	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
554	23599/2024	11.03.2024	WP (C) - 16586/2008	R K DEHURY	GENERAL		Order Dtd. 2018-01-18		(Seat No-121)
555	23600/2024	11.03.2024	WP (C) - 32253/2022	K C PANDA	GENERAL		Order Dtd. 2022-12-01Petition, Annexure ,	WRIT BRANCH-2	(Seat No-



									6)
556	23601/2024	11.03.2024	WP(C)-8863/2022	K K MOHANTY	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
557	23602/2024	11.03.2024	ABLAPL-235/2024	G C JENA	GENERAL		Order Dtd. 2024-02-28	BAIL-1	(Seat No-6)
558	23605/2024	11.03.2024	ABLAPL-3735/2023	H SUNDARA	GENERAL		Order Dtd. 2023-12-13	BAIL-2	(Seat No-7)
559	23606/2024	11.03.2024	ABLAPL-3541/2023	H SUNDARA	GENERAL		Order Dtd. 2023-05-10	BAIL-1	(Seat No-4)
560	23609/2024	11.03.2024	CRLMP-2365/2023	R C MALLICK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-50)
561	23613/2024	11.03.2024	CRLMC-285/2024	M JATI	GENERAL		Order Dtd. 9999-12-31Petition,		(Seat No-50)
562	23616/2024	11.03.2024	WA-174/2024	B R SENAPATI	GENERAL		Order Dtd. 2024-02-29	WRIT APPEAL	(Seat No-2)
563	23618/2024	11.03.2024	CMP-89/2024	J PRADHAN	GENERAL		Order Dtd. 2024-04-05Petition,Annexure ,Misc.case,	WRIT BRANCH-6	(Seat No-54)
564	23631/2024	11.03.2024	WP(C)-38478/2023	N. ROUT	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-42)

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